GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

RAJYA SABHA

UNSTARRED QUESTION NO. 2937 (TO BE ANSWERED ON 22/03/2021)

POLICY FOR NEWS PORTALS OF SMALL STATES

2937. SHRI ANIL BALUNI

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government is considering a separate policy to give recognition to the news portal for small States; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES {SHRI PRAKASH JAVADEKAR}

(a)&(b): The Government has notified Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 on 25th February, 2021, a copy of which is available on the website of the Ministry i.e. www.mib.gov.in. The Rules inter- alia provide for the following:-

- Code of Ethics to be followed by publishers of news & current affairs on digital media and publishers of online curated content (commonly known as OTT Platforms).
- ii. A three-level Grievance Redressal Mechanism consisting of the publisher (Level-I), self-regulating body constituted by the publishers (Level-II) and an Oversight Mechanism of the Government (Level-III), with time bound grievance disposal mechanism.
- iii. Furnishing of information by the publishers to the Government and periodical disclosure of information regarding grievance redressal in public domain.

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